

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA
UNSTARRED QUESTION NO. 1135 TO BE ANSWERED ON: 22.07.2022

Allocation of Urea for Kharif Season

1135: SHRI NAMA NAGESWARA RAO:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has received any requests for allocation of urea for kharif season, if so the details thereof, State/UT-wise;
- (b) the measures taken by the Government in this regards;
- (c) whether a balance of fertilizer is still to be supplied for Rabi season; and
- (d) if so, the action taken to ensure the supply of balance quantity?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS
(**SHRI BHAGWANTH KHUBA**)

(a): Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers. The details of requirement of Urea for ongoing Kharif season is enclosed as **Annexure-A**.

(b) The following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in all the States.

- (I) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (II) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (III) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (IV) Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (V) The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

(c) & (d): No Sir. The availability of fertilizer during the last Rabi-2021-22 season had remained comfortable.

ANNEXURE:A		
UREA REQUIREMENT DURING KHARIF 2022		
<Figures in LMT>		
S.NO	State/UT Name	REQUIREMENT
1	2	3
1	Andaman and Nicobar Islands	0.00
2	Andhra Pradesh	8.00
3	Arunachal Pradesh	0.00
4	Assam	1.85
5	Bihar	10.10
6	CHANDIGARH	0.00
7	Chhattisgarh	6.50
8	Dadra and Nagar Haveli	0.005
9	Daman and Diu	0.00
10	Delhi	0.08
11	Goa	0.02
12	Gujarat	11.50
13	Haryana	10.00
14	Himachal Pradesh	0.36
15	Jammu and kashmir	0.81
16	Jharkhand	1.70
17	Karnataka	10.50
18	Kerala	0.65
19	lakshadweep	0.00
20	Madhya Pradesh	13.00
21	Maharashtra	15.50
22	Manipur	0.22
23	Meghalaya	0.00
24	Mizoram	0.08
25	Nagaland	0.00
26	Odisha	4.00
27	Puducherry	0.07
28	Punjab	14.50
29	Rajasthan	8.50
30	Sikkim	0.00
31	Tamil Nadu	4.50
32	Telangana	10.50
33	Tripura	0.15
34	Uttarakhand	1.16
35	Uttar Pradesh	38.50
36	West Bengal	6.25
	Total	179.01